

Demonstration plots; (7) Demonstration of High Production Technology; and (8) Area expansion. All these programmes except eradication of little leaf disease, distribution of input kits and demonstration of High Production Technology are being implemented in the State of Karnataka. For pepper development in Karnataka, an outlay of Rs. 415.29 lakh has been provided during 8th Plan. Under the Centrally Sponsored Scheme for pepper development, an amount of Rs. 259.55 lakhs has been released to Government of Karnataka during 8th Plan till the end of 1995-96.

Late Running of Trains

3971. SHRI DARBARA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether most of the trains including Shan-E-Punjab and others touching Punjab and Jammu and Kashmir are generally running late;

(b) if so, the reasons therefor and the number of times express/superfast trains touching Punjab and Jammu & Kashmir reached late at their designation during the last six months; and

(c) the steps taken by the Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) No, Sir. However, the running of 2497/2498 Shan-E-Punjab Express and other trains touching Punjab and Jammu & Kashmir get affected at times due to reasons such as accidents, agitations, equipment failures, alarm chain pulling, miscreant activities, bad weather etc.

(c) All efforts including intensive chasing and daily monitoring at different levels are being undertaken regularly. In addition, punctuality drives both at Inspectorial and Officers' level are also being launched.

Construction of Jetty

3972. SHRIMATI MANEKA GANDHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Sanghi Cements has constructed a jetty in Kutch, Gujarat within the Coastal Regulation Zone;

(b) whether the permission has been accorded at any level for the same by the Ministry;

(c) if so, the details thereof; and

(d) if not, the prosecution being initiated for violation of the CRZ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) to (d) M/s Sanghi Industries Limited applied for environmental clearance for proposed constructions of a jetty in Kutch, Gujarat. The proposal is under appraisal by an Expert Committee and permission has not as yet been given.

Damage to Railway Property

3973. SHRI CHHATAR SINGH DARBAR: Will the Minister of RAILWAYS be pleased to state:

(a) the details of damage and sabotage caused by the anti-social elements to the railway property during the last six months, zone-wise;

(b) the number of persons found responsible and the action taken against them; and

(c) the measures taken to protect the railway property?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The details of damage and Sabotage caused by the anti-social elements to the Railway property during the last six months (February, 1996 to July, 1996) zone-wise are as under:

Railway	No. of Cases reported	Value of Railway property damaged (in Rupees)
Central	67	7,070
Eastern	4	1,71,00,000
Northern	5	1,500
North-Eastern	4	1,070
Northeast Frontier	5	2,750
Southern	3	33,57,500
South Central	12	1,75,73,000
South Eastern	—	—
Western	1	5,000
Total	101	3,80,47,890

(b) 103 persons have been found responsible and prosecuted under various sections of law.

(c) Tough maintenance of law and order in Railway premises is the responsibility of the State Governments, RPF personnel are also deployed at vital installations and important situation to protect the Railway property. Close liaison is maintained with Government Railway Police and local Police authorities. Coordination meetings with high officials of the State are regularly held.